

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 14880/2023

(Arising out of impugned final judgment and order dated 19-12-2018 in CRLA No. 298/1997 passed by the High Court of Judicature at Allahabad)

ARVIND & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 236940/2023 - EXEMPTION FROM FILING O.T.)

Date : 30-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. S. R. Setia, AOR

Mr. K.B. Upadhyay, Adv.

Mr. S. N. Tripathi, Adv.

Mr. S D. Mishra, Adv.

Ms. Pinki Tiwari, Adv.

Mr. Rajesh Kumar Pandey, Adv.

Mr. Sanjeev Kumar, Adv.

Mr. Pushkar Anand, AOR

For Respondent(s)

Mr. A.K. Misra. A.G., Sr. Adv.

Mr. Arup Banerjee, AOR

Mr. Priyanshu Raj., Adv.

Mr. R.k.dey., Adv.

Mr. Sanjeev Sharma., Adv.

Mr. Rajiv Agnihotri., Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list this matter before the Vacation Bench.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER